

the School of Buddhist Philosophy, Leh-Ladakh for the year 1981-82.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the School of Buddhist Philosophy, Leh-Ladakh for the year 1981-82.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library See No. LT—5977/83].

Annual Report of and Review on the working of National Seeds Corporation Ltd., New Delhi for 1981-82, Andhra Pradesh State Agro Industries Development Corporation Ltd., Hyderabad for the period under 30th June and a Statement for delay

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF): I beg to lay on the Table:—

(1) A copy each of the following papers (Hindi and English version) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the National Seeds Corporation Limited, New Delhi, for the year 1981-82.

(ii) Annual Report of the National Seeds Corporation Limited, New Delhi, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT—5978/83].

(2) A copy each of the following papers (Hindi and English versions) under Section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Andhra Pradesh State Agro Industries Development Corporation Limited, Hyderabad for the year ended 30th June, 1979.

(ii) Annual Report of the Andhra Pradesh State Agro Industries Development Corporation Limited, Hyderabad, for the year ended 30th June, 1979 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library See No. LT—5979/83].

Annual Report of and Review of on the working of Indian Medicines Pharmaceutical Corporation Ltd., Ranikhet for 1980-81 and a Statement for delay

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUD-BEN M. JOSHI): On behalf of Shrimati Mohsina Kidwai, I beg to lay on the Table:—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Indian Medicines Pharmaceutical Corporation Limited, Ranikhet, for the year 1980-81.

(ii) Annual Report of the Indian Medicines Pharmaceutical Corporation Limited, Ranikhet, for the year 1980-81 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library See No. LT—5980/83].